

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 164 of 2013, 166 of 2013 & 121 of 2013**

**Dated : 23<sup>rd</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Mr. Aditya Panda**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan**

**ORDER**

Learned counsel for the State Commission undertakes to file reply, if any, on 8<sup>th</sup> November, 2013 after serving copy on the other side.

Post the matter for hearing on **20<sup>th</sup> November, 2013.**

In the meantime, appellant is at liberty to file rejoinder, if any.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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